

Development work in the Triloki Colony, Delhi

3028. SHRI KACHRULAL HEM-RAJ JAIN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the progress of development work in the acquired area of the Triloki Colony (Bapu Park), Kotla Mubarakpur, Delhi;

(b) when the development work of the said acquired area is likely to be completed;

(c) whether the development work for the non-acquired area of the said colony is also being contemplated; and

(d) if so, how it is proposed to get this non-acquired area developed, especially when the coloniser has not completed it for over a decade much to the detriment of plot/house owners?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No development work is in progress in the acquired area known as Triloki Colony (Bapu Park), Kotla Mubarakpur.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

इंजीनियरिंग कलेजों में दाखिले

3029. श्री ईश्वर चौबरी : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ऐसा निश्चय किया गया है कि केवल उन्हीं छात्रों को इंजीनियरिंग कलेजों

में प्रवेश दिया जायेगा जिन्होंने अंग्रेजी मुख्य विषयों के साथ हायर सेकेंड्री परीक्षा उत्तीर्ण की है;

(ख) क्या हिन्दी तथा अन्य भाषाओं के साथ उत्तीर्ण छात्र इस सुविधा से वंचित रहेंगे; और

(ग) यदि हां, तो इसके क्या कारण हैं ?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (डा० प्रताप चन्द्र चन्दर) : (क) इस प्रकार का कोई निर्णय अखिल भारतीय तकनीकी परिषद् अथवा केन्द्रीय सरकार द्वारा नहीं लिया गया है।

(ख) तथा (ग). प्रश्न नहीं उठता।

Pending inter-State water disputes

3030. SHRI C. K. CHANDRAPPA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government propose to initiate any new steps to settle the inter-State water disputes which are pending for several decades; and

(b) if so, details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The approach of the Government has been to resolve water disputes by negotiations. Efforts in this direction are proposed to be intensified in future. Government is also keen to evolve in consultation with States suitable modalities for expeditious settlement of water disputes.

(b) The matter is under examination.